श्री के॰ सी॰ पन्त : स्थायी तौर पर उनको नही रहना चाहिए, नक्ति का बात तो साफ है।

MR. CHAIRMAN: Mr. Banka Behary Das.

SHRI A. D. MANI: Sir . . .

MR. CHAIRMAN: I cannot allow a number of people to put questions. I must get on with my business and time is running out.

SHRI BANKA BEHARY DAS: The ٩ public sector undertakings are behaving like big Zamindars and Maharajas They want to have their guest houses in different places and I know that some of these public sector undertakings are having guest houses in New Delhi, Madras, Bombay and Calcutta. Though the Estimates Committee has already recommended against the maintenance of such guest houses four years back, may I know from the Minister why some of these public sector undertakings have taken guest houses on rent from private persons? Is it possible for the Finance Minister public immediately to advise those sector undertakings not to have guest houses on rent, but utilise other guest houses for the time being, as long as the 'pool' system is not brought into existence?

SHRI K. C. PANT: We have called for this particular piece of information also, as to which of them are Finance renting guest houses. The Ministry has not shirked anything. I have already indicated how we have requested the various public sector undertakings to take certain steps. It should also be appreciated that we should not arrive at any conclusion before the information comes in. Suppose any public sector undertaking requires a guest house and suppose it occupies the guest house for 25 days out of 30 days, it depends on the occupancy rate, etc. It is quite possible that because of the heavy work that they have to do in Delhi some of the public sector undertakings may need guest houses.

SHRI BANKA BEHARY DAS: The Committee's Report is against it.

SHRI K. C. PANT: It would be premature to come to such a decision with regard to each and every public enterprise, but the broad policy that we are following I have already indicated.

FOREIGN EXCHANGE EARNED BY TARUN PRESS OF CALCUTTA

## \*186. SHRI A. P. CHATTERJEE: SHRI ARJUN ARORA: SHRI CHITTA BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether the Tarun Press of Calcutta has earned any foreign exchange during the last 5 years; and

(b) if so, the amount thereof and the countries from which it was earned?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Exchange Control records, which show itemized information only for amounts in excess of Rs. 10,000, do not disclose any foreign exchange earnings by the Tarun Press of Calcutta.

(b) Does not arise.

SHRI ARJUN ARORA: May 1 know if the Minister is aware of the fact that this agency is engaged in propaganda on behalf of certain organisations and agencies in West The Germany and West Berlin? fact that they even distribute literature printed in West Berlin has also been brought to the notice of the Government in the past. Mav I know if the Government will care to enquire whether they are doing this service to the West German and West Berlin agencies gratis or they are accapting payment for that and if they

<sup>†</sup>The question was actually asked on the floor of the House by Shri A. P. Chatterjee. are accepting payment, may I know whether payment, is made in India in a clandestine manner or in foreign exchange, which is deposited outside or brought to this country?

SHRI MORARJI R. DESAI: If any foreign exchange is received and deposited outside, without Government's knowledge, I can say nothing about Within Government's knowledge it. there is nothing deposited. Within Government's knowledge, as I said, no foreign exchange has come. They are distributing news and features to about six newspapers. I do not know whether they come only from West Germany ör from other countries also. I do not know all that, because I have not made such detailed enquiries about these matters. No payment has come from outside, at any rate no substantial payment has come. That is all that I can say.

SHRI CHITTA BASU: In view of the information given by Mr. Arora, will the hon. Minister hold an enquiry?

SHRI MORARJI R. DESAI: I cannot hold enquiries against every news agency. News agencies are from many countries.

SHRI CHITTA BASU: His information is that the particular press published a booklet saying something anti-national and they received money from a foreign country. In view of this very important information given in this House, will the hon. Minister please see that a proper enquiry is made into the matter?

SHRI MORARJI R. DESAI: If the hon. Member shows to me what he thinks is being done, I shall certainly look into it.

श्वी जगदम्बी प्रसाद यादव : मैं मात्तनीय मंत्री महोदय से जानना चाहता हूं कि ग्रभी ग्रापने छ: प्रेस का रेफरेस किया कि छ: प्रेस के साथ इसने कार्यवाही की है, तो मैं जानना चाहता हूं कि वह छ: प्रेस कौन हैं ग्रौर कितने ऐसे प्रेसेज हैं जो विदेशी मुद्रा इस हंग से, जैसा कि कहा गया है, कमाते हैं। श्री मोरारजी ग्रार० देसाई : छः प्रेसों ने ऐसी कार्यवाही की है, ऐसा मैंने गहीं कहा, मैंने यही कहा कि छः प्रेस के यह न्यूज सप्लाई करते हैं, यह तथ्ण एजेंसी । ये हैं : डेली जागरण, डेली राजहंस, प्रभात, जनरल एक्सप्रेस, मध्य भारत एक्मप्रेस ग्रौर यंग लीडर ।

श्रीजगवम्बो प्रसाद यादवः हमारा दूसरा प्रश्न भी उसके साथ था।

## (No reply.)

DELAYING OF PUBLIC SECTOR PROJECTS

## 187. SHRI A. G. KULKARNI: SHRI M. M. DHARIA: SHRI G. R. PATIL:

Will the Minister of FINANCE be pleased to state.

(a) whether it is a fact that Government have decided not to go ahead with any more public sector projects in view of the poor performance of some public sector units; and

(b) if so, what are the names of the projects that will be delayed as a result of this decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) It is not possible to generalise on the question of performance of Public Enterprises. While the performance of some has been satisfactory, that of others has not been so. New projects in the public sector are undertaken after proper examination is made of likely demand, existing capacity in public and private sectors, etc.; procedures have also been laid down for the preparation and scrutiny of feasibility studies/detailed project reports, etc.

<sup>†</sup>The question was actually asked on the floor of the House by Shri A. G. Kulkarni.